

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 293 of 2014 & IA-459 of 2014

Dated : 6th January, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**M/s. Anjaney Ferro Alloys Ltd. & Ors. ...Appellant(s)
Versus**

**Jharkhand State Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant(s): Mr. Rajiv Yadav

**Counsel for the Respondent(s): Mr. Farrukh Rasheed for R-1
Mr. Himanshu Shekhar for R-2**

ORDER

We have heard the learned counsel for the parties.

Admit. The Respondents may file reply within two weeks after serving copy on the other side.

Post the matter on **20th January, 2015** alongwith Appeal No. 279 of 2014.

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Vs/vg